

12.03 hrs.

Title: Introduction of the Aircraft (Amendment) Bill, 2000.

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): Sir, I beg to move for leave to introduce a Bill further to amend the Aircraft Act, 1934.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Aircraft Act, 1934. "

The motion was adopted.

SHRI SHARAD YADAV: Sir, I introduce the Bill.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 16.8.2000